

Dated.....27.2.56

LOK SABHA DEBATES
(Part II— Proceedings Other than Questions and Answers)

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LOK SABHA

Wednesday, 21st March, 1956

*The Lok Sabha met at Half Past Ten
of the Clock.*

[MR. SPEAKER *in the Chair*]

QUESTIONS AND ANSWERS

(See Part I)

11-30 A.M.

PAPER LAID ON THE TABLE

STATEMENT OF CASES IN WHICH
LOWEST TENDERS HAVE NOT BEEN
ACCEPTED BY INDIA STORES DEPART-
MENT, LONDON

The Minister of Works, Housing and Supply (Sardar Swaran Singh): I beg to lay on the Table a copy of the statement of cases in which the lowest tenders have not been accepted by the India Stores Department, London during the half year ended the 31st December, 1955. [See Appendix V, annexure No. 37.]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-SEVENTH REPORT

**Shri Nageshwar Prasad Sinha (Hazari-
bagh East):** I beg to present the Forty-seventh report of the Committee on Private Members' Bills and Resolutions.

**Shri Feroze Gandhi (Pratapgarh
Distt.—West cum Rae Bareilly Distt.—
East):** May I submit, Sir, in the report that has been presented to the House, I find that a Bill that I had given has now been classified as class A. I would like to know when it will be taken up.

Mr. Speaker: The report has only been presented. There is another stage when a motion will be moved and adopted. Then it will be upgraded.

DEMANDS FOR GRANTS*

Mr. Speaker: The House will now take up discussion of the Demands for Grants Nos. 11, 12, 13, 14, 15, 16 and

117 relating to the Ministry of Defence. As the House is aware, 6 hours have been allotted for Demands of this Ministry.

Regarding the timelimit for speeches, the usual practice has been to fix a time-limit of 15 minutes for all Members including Movers of cut motions and 20 minutes, if necessary, for Leaders of Groups.

There are a number of cut motions to these various Demands. Hon. Members may hand over the numbers of the selected cut motions which they propose to move at the Table within 15 minutes. I shall treat them as moved, if the Members in whose names those cut motions stand are present in the House and the motions are otherwise in order.

So far as these Demands are concerned, they all relate to the same Ministry. Six hours have been allotted. I would invite any suggestions as to whether all of them should be taken together or some time may be given for some of these Demands.

Some Hon. Members: All of them together.

Mr. Speaker: All right.

DEMAND NO. 11—MINISTRY OF DEFENCE

Mr. Speaker: Motion moved :

"That a sum not exceeding Rs. 31,21,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Ministry of Defence'."

**DEMAND NO. 12—DEFENCE SERVICES,
EFFECTIVE—ARMY**

Mr. Speaker: Motion moved :

"That a sum not exceeding Rs. 1,37,71,26,000 be granted to the President to complete the sum necessary to defray the charges

* Moved with the recommendation of the President.